

**File No. RCD-10002/1/2022-Regulatory-FSSAI**  
**Food Safety and Standards Authority of India**  
**(A Statutory Body under Department of Health & Family Welfare)**  
**(Regulatory Compliance Division)**

FDA Bhawan, Kotla Road,  
New Delhi- 110002  
Dated: 6<sup>th</sup> May, 2022

**ORDER**

**Subject: Appointment of Designated Officer for Central licensing under Section-36 of FSS, Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulation, 2011- regd.**

In pursuance of Sub-section (5) of Section 10 and Section 36 of Food Safety and Standard Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of food Businesses) Regulations, 2011, the undermentioned officers are hereby appointed as Designated Officers under Central Licensing for Area of Jurisdiction mentioned against with immediate effect until further orders: -

S. No.	Name of the Designated Officers	Qualification	Area of Jurisdiction
1.	Dr. Papiya Das	MD (Community Medicine), MBBS	Goa Airport
2.	Dr. Vinesh Kumar V	MBBS	Trivandrum Airport

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses), Regulations, 2011.



(Arun Singh)  
Chief Executive Officer, FSSAI

**To:**

1. Dr. Mandeep Kumar Bhandari, Joint Secretary, M/o Health and Family Welfare, Nirman Bhawan, New Delhi- 110011
2. Dr. Pradeep Khasnobis, CMO (NFGS) (IH & NCD), DGHS, M/o Health and Family Welfare, Nirman Bhawan, New Delhi- 110011
3. PPS to Chairman, FSSAI
4. Commissioners of Food Safety of All States/UTs
5. All Divisional Heads/Central Licensing Authority/ Central AOs of FSSAI
6. CITO- with the request to create login credentials in FoSCoS for all officers and uploading the order on FSSAI Website